



Government of Jammu and Kashmir
Home Department
Civil Secretariat, Jammu

Notification,
Jammu, the **5th** February, 2019

SRO 100 :- In exercise of the powers conferred by clause (o) of sub-section (1) of section 4 of the Code of Criminal Procedure, Samvat, 1989, and in partial modification of previous notification(s) issued on the subject, the Government hereby exclude Police Post, Fidarpora presently under the jurisdiction of Police Station, Panzella, Rafiabab and the villages falling within its jurisdiction and include the same under the jurisdiction of Police Station, Dangiwachha, Baramulla.

By order of the Government of Jammu and Kashmir.

Sd/-

(R. K. Goyal) IAS

Principal Secretary to the Government,
Home Department

No: Home/PB-III/82/2018

Dated: **05** .02.2019

Copy to:-

1. Director General of Police, J&K, Jammu.
3. Financial Commissioner (Revenue).
4. Divisional Commissioner Kashmir.
5. Commissioner/Secretary to the Government General Administration Department.
6. Commissioner/Secretary to the Government, Revenue Department.
7. Inspectors General of Police, Kashmir Zone
8. Secretary to Government, Department of Law Justice & Parliamentary Affairs.
9. Deputy Commissioner, Baramulla.
10. Senior Superintendent of Police, Baramulla.
11. Director, Archives, Archacology and Museums, J&K, Jammu.
12. Private Secretary to Hon'ble Advisor (K).
- 13..General Manager Government Press, Jammu for publication in Government Gazette.
14. Private Secretary to Principal Secretary to the Government, Home Department.
15. Incharge Website, Home Department.
16. Government order file/Stock file.

(Nivedita Munshi)

Under Secretary to the Government
Home Department